

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power & Steel Limited

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 31.08.2018

Coram:

Smt. INA MALHOTRA

Hon'ble Member (Judicial)

Sh. S. K. MOHAPATRA,

Hon'ble Member (Technical)

PRESENTS:-

For the Applicant/petitioner: Ms. Srishti Kapoor, Adv.

Mr. Monish panda, Mr. Mrinal Bharat Ram, Adv.

Mr. V.D. Muley, Mr. Aaditya A. Pande, Adv.

For the Respondent

ORDER

CA-729(PB)/2018 has been filed by one of the operational creditors. Learned counsel for the respondent submits that the reply of the same shall be filed during the course of the day. A copy thereof have already been handed over to the counsel opposite.

List for arguments on 07.09.2018.

CA-794(PB)/2018 has been filed by the resolution professional. List this application for appropriate directions on the next date of hearing.

CA-729, 537 & 737(PB)/2018, are listed on 07.09.2018.

Pleadings in all the applications be completed.

List on 07.09.2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(INA MALHOTRA)
MEMBER (JUDICIAL)